

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 30-10-2018

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No.96 of 2016(SZ)	Francis, Kanyakumari District Vs The District Collector Kanyakumari District, Nagercoil and 8 others	M/s. M.P Hariprasad Counsel for Applicant M/s. E. Manoharan for R1 M/s. Rita Chandrasekar for R2 M/s. R. Saravanakumar for R3 , R4 ,R5,R6 Mr. S.Paramesh Waran nair for R7, R8	12-12-2018
2	Application No.268 of 2016(SZ)	Korattur People's Welfare & Awareness Trust Rep.,by Mr.S.Sekaran Korattur, Chennai – 600 076 Vs Government of India, Rep.,by its Secretary Ministry of Environment, Forest and Climate Change And 18 others	M/s.Kamatchi.D Counsel for Applicant M/s.M.Sumathi for R1 M/s E.Manoharan for R2 to R5 M/s.Surya Prakash for R6 to R8 M/s.G.Janakiraman for R9 M/s.Rita Chandrasekar for R10 M/s. R.Saravanakumar for R11, R13 to R16, R18 M/s. O.S.Vijaya Sarathi for R12	12-12-2018
3	Application No.232 of 2017(SZ)	S.P. Muthuraman, Thirunelveli District Vs The Member Secretary, Tamil Nadu Pollution Control Board, Chennai and 4 others	M/s. S.Muthu Vairam Counsel for Applicant M/s. Rita Chandrasekar for R2 to R4 M/s. Arun Anbumani for R5	12-12-2018
4	Appeal No.10 of 2017(SZ)	M/s. Bharat Biotech International Ltd., rep., by its Company Secretary & Head Legal Authorized Signatory Mr. M. Vaidyanathan	M/s.S.Ramasubramaniam & Associates Counsel for Appellant M/s. Syed Nurullah Sherieff	12-12-2018

		Vs The Secretary National Biodiversity Authority Chennai	for Respondent	
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Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
5	Application No. 225 of 2016(SZ)	Meenava Thanthai K.R.Selvaraj Kumar Meenava Nala Sangam, Rep.,by its President M.R.Thiyagarajan, Chennai – 600 013 Vs The Chief Secretary, Government of Tamil Nadu, Secretariat, Chennai and 8 others	M/s. K. Mageshwaran Counsel for Applicant M/s. E. Manoharan for R1 to R5 ,R7 M/s. Azhagam Perumal for R6 & R8 M/s.R.Parthasarathy for R9	12-12-2018
6	Application No.179 of 2016(SZ)	Pamulapati Krishna Rao, Guntur District Vs State of Andhra Pradesh Rep by its PRL.Secretary and Others	Sri. Kambhampati Ramesh Babu S.Kolandasamy Counsel for Applicant Smt .H.Yasmeen Ali for R1 to R5 Mr. T. Sai Krishnan for R6, R7 M/s. K.Gowtham Kumar & Sri. M. Sricharan Rangarajan for R8 to R20, R22, R25, R26, R28, R29, R31, R34, R35, R37,R39 to R48, R50 to R52	12-12-2018
7	Application No.109 of 2017 (SZ)	K.S.Suresh Kumar, Chennai and another Vs The State of Tamil Nadu Rep.,by its Secretary to Government, Municipal Administration and Water Supply Department,	M/s. R.Prabakar Counsel for Applicant M/s .M.K.Subramanian for R1,R3 M/s. R.Surya Prakash for R2 M/s. Syed Nurullah Sheriff for R4 M/s. Raja Srinivas for R5 M/s. E.Manoharan for R6	12-12-2018

		Secretariat, Chennai and 7 others	M/s.Rita Chandrasekar for R7 M/s. R.Parthasarathy for R8	
8	Application No.145 of 2017 (SZ)	N.Raju, Vadakperumbakkam, Chennai Vs The Member Secretary, Tamil Nadu Pollution Control Board, Guindy, Chennai and 5 others	M/s. Adithya Reddy Counsel for Applicant M/s. H.Yasmeen Ali for R1 & R3 M/s. Surya Prakash for R2 & R4	12-12-2018
9	Application No.143 of 2017 (SZ)	Meenava Thanthai K.R.Selvaraj Kumar Meenavar Nala Sangam, Rep.,by its President, M.R.Thiyagarajan, Royapuram, Chennai Vs The Director, Directorate of School Education, Chennai and 4 others	M/s. K.Mageshwaran Counsel for Applicant M/s. H.Yasmeen Ali for R2 M/s. E.Manoharan for R3 & R4 M/s. T.V.Vineeth Kumar for R5	12-12-2018
10	Application No.41 of 2017(SZ)	K.Maheswaran Thiruvananthapuram Kerala Vs State of Kerala Rep.,by its Secretary, Department of Industries & Commerce, Secretariat, Thiruvananthapuram And 4 others	M/s.Rajan Vishnuraj Counsel for Applicant M/s.E.K.Kumaresan for R1, R3 & R4 M/s.Vidhyalakshmi Vipin for R2 M/s. Rajnish Pathiyil for R5	12-12-2018
11	Appeal No.27 of 2015(SZ)	Sudhakar Hegde, Bangalore and another Vs State – Level Environment Impact Assessment Authority, Rep. by its Member Secretary, Bangalore and others	M/s. Clifton D' Rozario Counsel for Appellant Mr.Devaraj Ashok for R1,R4 M/s.M.R Gokul Krishnan for R2 M/s. Anandha Valli for R3	12-12-2018

12	Appeal No.105 of 2016 (SZ)	Dr. Lenin Dhanisetty, Nellore Dist. Andhra Pradesh. Vs Union of India MoEF and CC, New Delhi and 2 others	M/s. Ritwick Dutta, Counsel for Appellant M/s.G.M.Syed Nurullah Sheriff for R1 M/s.T.Sai Krishnan for R2 M/s. Bahrat Chakaravarthy for R3	12-12-2018
13	Application No.189 of 2017(SZ)	R.Gokul Raj Thiruvallur Vs The Government of Tamil Nadu Rep.,by its Secretary Department of Environment and Forest, Chennai and 7 others	Mr. R.Gokul Raj Party - In – Person M/s. E.Manoharan for R1 to R3,R8 M/s. H.Yasmeen Ali for R4 & R5 M/s. Arokiyaraj for R6 M/s. P.Srinivas for R7	12-12-2018

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